

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : CP(IB)/146(CHE)2022  
NAME OF THE PETITIONER : Mahindra World City Developers Ltd  
NAME OF THE RESPONDENT(S) : Om Shakthy Agencies(Madras) Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

Ld. Counsel Mr. Srinath Sridevan is present for the Applicant. Ld. Counsel Mr. Sri Ganesh appears for the Respondent.

Heard.

Order Reserved.

- Sd -

SAMEER KAKAR  
Member (Technical)

Phk

- Sd -

DR. DEEPTI MUKESH  
Member (Judicial)